

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 109

COMP.APPL/186(CH)2022
COMP.APPL/222(CH)2023
And
CP No. 38/Chd/Pb/2019

IN THE MATTER OF:

Aruna Kapoor & Ors

...

Petitioner

Versus

Narindera Castings Pvt. Ltd. & Ors.

...

Respondent

Under Section: 58, 59, CA 2013

Rule: 11 of NCLT Rules, 2016

Order delivered on 19.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 13.08.2024.

Sd/-

Court Officer